

Title: Need to take measures to safeguard the reservation policy of the SC & ST.

SHRI PRAKASH YASHWANT AMBEDKAR (AKOLA): Sir, in the first week of December the hon. Prime Minister and the Minister for Social Welfare had called a meeting of the M.Ps. belonging to the Scheduled Castes and the Scheduled Tribes to discuss the matters regarding the five official memoranda issued by the Government which go against the basic reservation policy. The hon. Prime Minister had assured in that meeting that during this Session a Bill will be introduced either to amend the Constitution or a legislation will be introduced to safeguard the reservation policy of the Scheduled Castes and Scheduled Tribes.

1252 hours (Mr. Deputy-Speaker in the Chair)

Sir, only four days left for the Session to get over and yet the Government is not coming forward for the withdrawal of the five official memoranda. The Federation of the S.C./S.T. Employees has taken out a Morcha on 13th of this month. The Morcha was not only lathi charge and tear gas used but firing also took place without any rhyme or reason.

May I know from the Government whether, as they have promised in the meeting which was held in the first week of December, the Bill would be brought in? May I know from the hon. Minister whether the Bill would be brought in before 23rd of this month?

Thank you. ... (Interruptions)

MR. DEPUTY-SPEAKER : All those who have given notices will be given a chance. I am going according to the list.

... (Interruptions)

MR. DEPUTY-SPEAKER : Please wait for your turn.

SHRI P.H. PANDIYAN : Sir, I gave notice at 8.30 a.m.

MR. DEPUTY-SPEAKER : Shri Pandiyan, I have given the floor to Dr. Raghuvansh Prasad Singh.

... (Interruptions)

MR. DEPUTY-SPEAKER : Please resume your seat. I will give you a chance.

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